

tion 2 of the Extradition Act, 1962, and as such, the question of securing extradition of the concerned British nationals does not arise.

Beas Project

*1410. **Shri P. C. Borooah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Beas Project expenditure is likely to exceed the original estimates in the light of the latest position achieved in its implementation;

(b) if so, to what extent the (i) Central and (ii) States' shares are likely to exceed the estimates; and

(c) the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes, Sir. The estimated cost of Unit I of the Project has been revised from Rs. 110.79 crores to Rs. 121.91 crores.

(b) The Government of India does not share the cost of this Project, but only advances loans to the Government of Punjab, who are executing the Project. The expenditure is shared between Punjab and Rajasthan, in the following *ad hoc* percentages, and the increased costs estimates would also be shared in the same proportion;

	Punjab	Rajasthan
Unit I—Beas		
Sutlej Link.	85	15
Unit II—Beas		
Dam at Pong	32	68

(c) Modifications in the design features as a result of further investigations and studies have increased the estimated cost of works.

Financial Year in U.P.

*1411. **Shri Kindar Lal:**
Shri Vishwa Nath Pandey:
Shri C. K. Bhattacharyya:
Shri Ram Harkh Yadav:
Shri R. S. Tiwary:
Shri Ramanand Shastri:
Shri Mahadeva Prasad:

Shri Bal Krishna Singh:
Shri Raghunath Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Government of Uttar Pradesh have asked the Central Government that in U.P., the financial year should begin from 1st July, instead of 1st April as at present in the interest of greater administrative efficiency and development work; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) No, Sir.

(b) Does not arise. However the Government of India have considered this matter on a number of occasions and come to the conclusion that there would be no advantage in making a change in the present financial year.

Family Planning Programme in Delhi

*1412. **Shri N. R. Laskar:**
Shri LilaGhar Kotoki:
Shri R. Barua:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are considering to launch an intensive family planning programme in the Capital;

(b) the measures Government propose to adopt to make the programme a success; and

(c) whether the programme will be extended to other metropolitan centres also?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) Intensive educational and publicity campaign using all media. A start in this regard has been made in terms of Radio broadcasts, hoardings, film-shows, meetings etc.